

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 812 of 2004

Jabalpur, this the 27th day of September, 2004

Hon'ble Mr. Madan Mohan, Judicial Member

Smt. Valsa Mathew
W/o Shri Ewanjlist Mathew,
Aged 43 years, Post Senior Accountant,
Office of Director Accounts (Postal)
M.P. Circle, GTB Complex, T.T.Nagar,
Bhopal(MP)

APPLICANT

(By Advocate - Shri Prashant Kohade)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.
2. The Director General(Post)
Postal Accounts Wing, Dak Tar
Bhawan, Sansad Marg, New Delhi.
3. The Director Accounts,
(Postal) M.P.Circle, GTB Complex,
T.T. Nagar, Bhopal(M.P.)

RESPONDENTS

O R D E R

By filing this O^A, the applicant has sought the following main relief :-

"(i) The order impugned dated 29.8.2003, passed by the respondents(Vide Ann.A/1) may kindly be set aside."

2. The brief facts of the case are that the applicant is working as Senior Accountant under the respondent no.3. She is challenging the order dated 29.8.2003(Annexure-A-1) issued by the respondent no.3, which is totally against of Transfer policy. Whereby the applicant has been transferred from Bhopal(T&P) to Chhattisgarh, by overlooking the order of respondent no.1. In which it is mentioned that in transfer list first name should be listed of juniors. According to the applicant, she is not junior most. Therefore, the transfer order is arbitrary and malafide. Aggrieved by aforesaid transfer order she has submitted a representation dated 2.9.2004(Annexure-A-9) for



